

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA  
ORIGINAL APPLICATION NO. 21/2024/EZ**

Smt. Haripriya Patel

...Applicant.

-Versus-

State of Odisha and others.

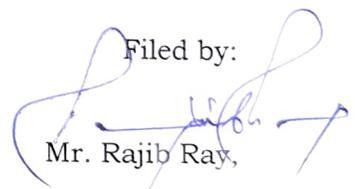
....Respondents.

**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 4, BHUBANESWAR  
MUNICIPAL CORPORATION.**

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Filed by:

  
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**AFFIDAVIT ON BEHALF OF THE RESPONDENT NO. 4, BHUBANESWAR  
MUNICIPAL CORPORATION.**

I, Sri Rajesh Prabhakar Patil, son of Prabhakar Kashiram Patil, aged about 47 years, now working as Commissioner, Bhubaneswar Municipal Corporation, ICOMC Tower, Bhoinagar, Unit-IX, Bhubaneswar, Odisha, Pin-751022, do hereby solemnly affirm and state as follows:-

1. I am the Commissioner, Bhubaneswar Municipal Corporation, the Respondent No. 4 herein, have duly consulted the records available in my office and thereafter, I have made myself acquainted with the facts and circumstances of this case and competent to affirm this affidavit.
2. That this affidavit is being affirmed in pursuant to the solemn order dated 19.04.2024 passed by the Hon'ble Tribunal, whereby the Hon'ble Tribunal was pleased to direct the answering respondent to file affidavit explaining how the Bhubaneswar Municipal Corporation intend to treat not only legacy waste but also fresh waste being generated to ensure that there is no accumulation of legacy waste in future.
3. That in compliance with the said Order dated 19.04.2024, the answering respondent submit the following matter in brief before this Hon'ble Tribunal which is germane for the purpose of adjudication of this matter :-



**(i) Solid Waste Generation Potential in Bhubaneswar Municipal Area**

As per the 2011 Census, the population of the city is 8,86,397, the census data for 2021 is yet to be published and therefore, it is estimated that the population under BMC jurisdiction is anticipated to be approximately 13 lakhs at present and being the capital city of the State, the daily influx of floating population is estimated to be around 2 lakhs thereby leading to approximately 15 lakhs waste generators.

The current potential generation of Municipal Solid Waste in 67 wards of BMC is approximately 800 tonnes per day (800 TPD) out of which the wet waste is approximately 384 Metric tons/day and dry waste is 416 Metric tons/day. Further, on account of growth and expansion of the city in coming 10 years the total population is anticipated to have increased to more than 20 lakhs. The waste generation per day is anticipated to touch 1200-1300 ton per day in coming ten (10) years.

**(ii) Existing Scenario in Waste Management**

(a) Present waste processing scenario in Bhubaneswar Municipal Corporation is as follows:

Sl. No	Component	Quantity in Ton/day
1.	Total Waste Generation	800
2.	Waste Management through Wealth Centre (MCC-36 nos. & MRF-22 nos.)	290
3.	Management of waste at TTS	510

(b) The detail breakup for management of wet and dry waste is given in the below mentioned table:

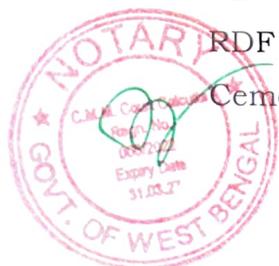


Sl. No	Component	Quantity in Ton/day
<b>A.</b>	<b>Wet Waste</b>	<b>384</b>
(i)	Management of wet waste through Micro Composting Centre (MCC) <ul style="list-style-type: none"> <li>➤ Total no. of MCC-36 nos.</li> <li>➤ Capacity of each MCC-5 ton/day</li> <li>➤ Total processing Cap: <math>36 \times 5=180</math> ton/day</li> </ul>	180
(ii)	Management of waste at TTS (384 Ton/day-180 Ton/day)	204
<b>B.</b>	<b>Dry Waste</b>	<b>416</b>
(i)	Management of dry waste through Material Recovery Facility (MRF) centre <ul style="list-style-type: none"> <li>➤ Total no. of MRF-22 nos.</li> <li>➤ Capacity of each MRF-5 ton/day</li> <li>➤ Total processing Cap: <math>22 \times 5=110</math> ton/day</li> </ul>	110
(ii)	Management at TTS (416 Ton/day-110 Ton/day)	306

At present BMC has adequate processing facilities to cater the total waste generated in the city. Hence, the waste received on daily basis is being processed in the corresponding processing sites on daily basis. So, there will be no chance of accumulation of waste referring to legacy waste in future.

### (iii) Management of Accumulated Legacy Waste

The accumulated Legacy waste quantity i.e., 3405 ton is already processed. The waste received on daily basis is processed on the same day through windrow composting method to avoid any further accumulation and the RDF is disposed through Dalmia Cement (Bharat) Ltd., by Co-processing in Cement Kiln.

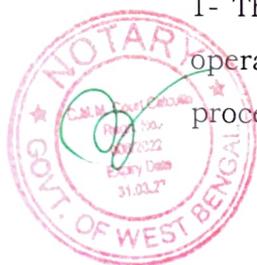


**(iv) Future Plan for management of increased municipal waste**

The waste generation in coming years is anticipated to touch 1200-1300 ton/day due to growth of the city and infrastructure development. The future plan for management of increased municipal solid waste is given below:

Sl. No	Component	Quantity in Ton/day	Remarks
1.	<b>Total Anticipated Waste Generation</b>	<b>1300</b>	
2.	Waste Management through Wealth Centre (MCC-36 nos. & MRF-22 nos.)	290	Existing Processing Facility
3.	Management of waste at TTS	510 (204+306)	Existing Processing Facility
4.	Semi-automatic Material Recovery Facility	15	Will be operational by 1 <sup>st</sup> Aug, 2024
5.	Semi-automatic Material Recovery Facility	150	Will be operational by 1 <sup>st</sup> Aug, 2024
6.	Bio-methanation Plant	200	Proposed
7.	Torrefaction/Pyrolysis (Waste to Oil)	250	Proposed
8.	Processing of RDF generated from the Material Recovery Facility (MRF) centres (i) Plastic Granules (ii) Plastic Lumbar (iii) Plastic Shuttering Sheet/WPC board	200	Proposed

1- The Material recovery Facilities proposed at Sl. No. 4 and 5 can be operated in two shifts (i.e., 10 hr shift each) to increase the total processing capacity from 165 ton/day to the tune of 330 ton/day.



2- At present the RDF is being disposed through Dalmia Cement (Bharat) Ltd., Rajgangpur, Odisha by co-processing in its cement kiln.

4. That it is submitted that the Bhubaneswar Municipal Corporation has conducted various discussions with different private agencies having technical expertise and undertaking similar kind of processing activities in different ULBs to ascertain the technical feasibility of the project and finalization of the project modalities. On establishment of the above mentioned proposed projects in addition to the existing processing facilities Bhubaneswar Municipal Corporation may cater the increased municipal waste generation during coming years.

5. It is therefore respectfully prayed that Hon'ble Tribunal may pass such other order or orders as it deem fit and proper in the interest of justice.

6. That the statements made in paragraph 1 to 4 are based on information derived from the record which are usually kept and maintained by the answering respondent in the ordinary course of business and which I believe to be true and rest thereof are my humble submission before this Hon'ble Tribunal.

Prepared in my office



Advocate

*Ryoo P. Patil*  
**Deponent**  
 Commissioner  
 Bhubaneswar Municipal Corporation

SOLEMNLV AFFIRMED  
 &  
 Decreed Before me  
 OF Identification Adv  
  
 NOTARY  
 N. DAS GUPTA  
 C.M.M. Court  
 Govt W.B

  
**NIRMALYA DAS GUPTA**  
 Advocate Cum Notary  
 REGN NO.-006/2022  
 C M.M. Court Calcutta

06 JUN 2024



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Affidavit on behalf of the  
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Municipal Corporation.

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